

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 62
(IB)-100(PB)/2024

IN THE MATTER OF:

Pinkcity Electronics Private Limited ... Applicant/Petitioner

Order under Section 59 of the Insolvency & Bankruptcy Code, 2016.

Order delivered on 07.05.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Sunil Kumar along with Mr. Pradeep Kumar
Liquidator of Pinkcity Electronics Private Limited
For the ROC : Ms. Shankari Mishra, Adv. with Mr. Vedant Ojha,
AROC

ORDER

Ld. Counsel Mr. Sunil Kumar for the liquidator appeared.

Ld. Counsel Ms. Shankari Mishra for the ROC with Mr. Vedant Ojha, AROC appeared physically and states that the report has been filed and they have no objection to allowing of the liquidation application.

Argument heard, **Order Reserved.**

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(RAMALINGAM SUDHAKAR)
PRESIDENT

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(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)